

ITEM NO.5

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

Date : 30-01-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

For Respondent(s) :

Ms. Neha Agarwal, Adv.
Ms. Nitya Aggarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Common respondent No.1 has filed counter affidavit.

Ld. Counsel for the appellant is granted two weeks' time to take fresh steps and to file fresh particulars for service on respondent No.3 and 5 in C.A. No.6294/2024.

Service is complete on respondent Nos.2 and 4 in C.A. No.6294/2024 and respondent No.2 in C.A. No.6295/2024 but none has entered appearance.

List again on 03.03.2025.

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SUJATA SINGH
Registrar